

**SCHEDULE I**  
**FORM A**  
**PUBLIC ANNOUNCEMENT**

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF **OLYMPIA ELECTRONICS PRIVATE LIMITED**

|    |                                                                                              |                                                                                                                                                                                                                                                                                                                                                                                                                                     |
|----|----------------------------------------------------------------------------------------------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1. | NAME OF CORPORATE PERSON                                                                     | <b>Olympia Electronics Private Limited</b>                                                                                                                                                                                                                                                                                                                                                                                          |
| 2. | DATE OF INCORPORATION OF CORPORATE PERSON                                                    | 29.11.1969                                                                                                                                                                                                                                                                                                                                                                                                                          |
| 3. | AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED                          | Registrar of Companies, Delhi                                                                                                                                                                                                                                                                                                                                                                                                       |
| 4. | CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON            | U74899DL1969PTC267533                                                                                                                                                                                                                                                                                                                                                                                                               |
| 5. | ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON           | 808-809, Meghdoot, 94, Nehru Place, South Delhi-110019                                                                                                                                                                                                                                                                                                                                                                              |
| 6. | LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON                                            | 14.03.2020                                                                                                                                                                                                                                                                                                                                                                                                                          |
| 7. | NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR | <b>Name:</b> Atul Mittal<br><b>Address:</b> 163, BALCO Apartments, Plot No.58, IP Extn., Patparganj, Delhi-110092<br><b>Email Id registered with IBBI:</b> <a href="mailto:a.mittalmc@gmail.com">a.mittalmc@gmail.com</a><br><b>Claims to be sent on Email Id:</b> <a href="mailto:olympiaelectronics@gmail.com">olympiaelectronics@gmail.com</a><br><b>Ph No:</b> 9871830777<br><b>Reg No:</b> IBBI/IPA-001/IP-00439/2017-18/10762 |
| 8. | LAST DATE FOR SUBMISSION OF CLAIMS                                                           | 13.04.2020                                                                                                                                                                                                                                                                                                                                                                                                                          |

Notice is hereby given that the Olympia Electronics Private Limited has commenced voluntary liquidation on 14<sup>th</sup> March 2020.

The stakeholders of Olympia Electronics Private Limited are hereby called upon to submit a proof of their claims, on or before 13<sup>th</sup> April 2020, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

*Atul Mittal*

**Atul Mittal**

**Liquidator for Olympia Electronics Private Limited**

Date: 16.03.2020

Place: Delhi

